

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 23rd January, 2019

No.LJ(B).1/2018/45— In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection the illegal transportation of coal including mining as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri T. Diengngan, BDO, Mawshynrut C&RD Block, Mawshynrut.	West Khasi Hills District, Mawshynrut	Additional Deputy Commissioner, I/c Mawshynrut (Civil) Sub Division West Khasi Hills District.
2.	Shri Johnsing Syiemiong, Asstt. Executive Engineer, PWD (R) Sonapahar.	- do -	- do -
3.	Shri A.S. Wann, Asstt. Engineer, Mawshynrut C&RD Block, Mawshynrut.	- do -	- do -
4.	Shri Joist John L. Nonglait, JE, Mawshynrut C&RD Block, Mawshynrut.	- do -	- do -
5.	Shri T. Kharumnuid, JE, Mawshynrut C&RD Block, Mawshynrut.	- do -	- do -
6.	Shri N.S. Wanniang, Range Officer, Soil & Water Conservation Office, Mawshynrut.	- do -	- do -
7.	Shri G. Sangma, Beat Officer, Soil & Water Conservation Office, Mawshynrut.	- do -	- do -
8.	Shri Cleveland CD Toi, JE, PWD (R) Sonapahar.	- do -	- do -
9.	Shri Woodslight Lyngdoh, JE, PWD (R) Sonapahar.	- do -	- do -
10.	Shri Syndarsingh Khongsit, JE, PWD (R) Sonapahar.	- do -	- do -
11.	Shri M. Nongkhlaw, I/C CDPO, ICDS Office.	- do -	- do -

12.	Shri Ibarlang Umlang, Doctor Veterinary, Veterinary Dispensary, Riangdo.	- do -	- do -
13.	Shri Seibor Waham, Doctor Veterinary, Veterinary Dispensary, Riangdo.	- do -	- do -



(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ(B).1/2018/45-A,

Dated Shillong, the 23rd January, 2019

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Addl. Deputy Commissioner, I/c Mawshynrut Civil Sub Division with a request to circulate to all the Officers concerned. This has a reference to your letter No. MRUT/GENL-67/2017/17, dt. 18.1.2019.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
